

ITEM NO.20

COURT NO.16

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Criminal) No(s). 129/2022

SUKASH CHANDRA SHEKHAR @ SUKESH & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.
(FOR ADMISSION

Respondent(s)

IA No. 77348/2022 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 66773/2022 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 84409/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 21-06-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE C.T. RAVIKUMAR
HON'BLE MR. JUSTICE SUDHANSHU DHULIA

(VACATION BENCH)

For Petitioner(s) Mr. R. Basant, Sr. Adv.
Mr. Arijit Prasad, Sr. Adv.
Mr. Ashok K. Singh, Adv.
Ms. Ankita Baluni, Adv.
Ms. Tanishq Mehta, Adv.
Mr. Sandeep K. Bhardwaj, Adv.
Mr. Akshay Sahay, Adv.
Mr. Deepak Kumar, Adv.
Ms. Vineeta Singh, Adv.
Mr. Aftab Ali Khan, AOR

For Respondent(s) Mr. Tushar Mehta, Ld. SG
Mr. K.M. Natraj, Ld. ASG
Mr. Gurmeet Singh Makker, AOR

UPON hearing the counsel the Court made the following
O R D E R

List day after tomorrow i.e. on 23.06.2022.

(ASHA SUNDRIYAL)
ASTT. REGISTRAR-cum-PS

(RANJANA SHAILY)
COURT MASTER